

From,

Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)

No. 109 /JR(S)/2015

Dated: Allahabad: February 16, 2015

Subject: Nomination for Programme scheduled to be held in the month of March, 2015 and April, 2015 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg.(2014-15)/2445 dated 19.08.2014 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the following officers to participate in the following Programmes which are as under:

Sl. No.	Name of the Programme	Name of Officers who are nominated for different training programmes
1	P-911, National Conference of the Presiding Officers of Family Courts scheduled from 13.03.2015 to 15.03.2015 at NJA, Bhopal	1. Smt. Renu Agarwal, Principal Judge, Family Court, Varanasi 2. Sri Surya Prakash Sharma, Additional District & Sessions Judge (Fast Track Court), Kannauj
2	P-912, National Orientation Programme for Additional District Judges scheduled from 13.03.2015 to 15.03.2015 at NJA, Bhopal.	1. Smt. Reeta Kaushik, Additional District & Sessions Judge (Fast Track Court), Budaun 2. Sri Mohal Lal Vishwakarma, Additional District & Sessions Judge (Fast Track Court), Bulandshahar 3. Sri Paras Nath Rai, Additional District & Sessions Judge, Bijnor
3	P-913, National Orientation Programme for Newly Appointed Civil Judges (Junior Division) scheduled from 13.03.2015 to 19.03.2015 at NJA, Bhopal.	1. Sri Saurabh Saxena, Civil Judge, Junior Division, Kannauj 2. Sri Ran Vijay Pratap Singh, Judicial Magistrate, Jhansi 3. Sri Navneet Kumar Bharti, Additional Civil Judge, Junior Division, Jhansi

		<p>4. Sri Harikesh Kumar, Judicial Magistrate, Lakhimpur Kheri</p> <p>5. Sri Parvind Kumar, Civil Judge, Junior Division, Jalaun-Jalaun at Orai</p> <p>6. Sri Vinay Singh, Civil Judge, Junior Division, Sitapur</p>
4	P-914, National Conference of Judges of District Judiciary on "Criminal Law and Human Rights (Development of Law)" scheduled from 20.03.2015 to 22.03.2015 at NJA, Bhopal.	<p>1. Sri Rajendra Singh-IV, Additional District & Sessions Judge (Fast Track Court), Lucknow</p> <p>2. Sri Bhagwan Dayal Bharti, Additional District & Sessions Judge, Jyotiba Phule Nagar</p>
5.	P-915, National Conference of Judges of District Judiciary on "Just Sentencing: Policy and Practice" scheduled from 20.03.2015 to 22.03.2015 at NJA, Bhopal	<p>1. Sri Rohit Sinha, Additional District & Sessions Judge, Gorakhpur</p> <p>2. Sri Narendra Kumar Jha, Special Judge (DAA)/ Additional District & Sessions Judge, Banda</p>
6.	P-918, National Orientation Programme for Newly Appointed Civil Judges (Junior Division) scheduled from 04.04.2015 to 10.04.2015 at NJA, Bhopal	<p>1. Sri Tripurari Mishra, Judicial Magistrate, Saharanpur</p> <p>2. Sri Rajaneesh Kumar Mishra, Judicial Magistrate, Etawah</p> <p>3. Sri Varun Mohit Nigam, Judicial Magistrate, Sitapur</p> <p>4. Susri Aparna Tripathi, Additional Civil Judge, Junior Division, Mirzapur</p> <p>5. Sri Himanshu Dayal Srivastava, Judicial Magistrate, Fatehpur</p> <p>6. Sri Hemendra Kuamr Singh, Civil Judge, Junior Division, Moth, Jhansi</p>
7.	P-919, National Conference of State Judicial Academies on "Training of Trainers" scheduled from 04.04.2015 to 05.04.2015 at NJA, Bhopal	<p>1. Sri Humayun Rasheed Khan, Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow</p>
8.	P-921, National Conference of Judges of District Judiciary on "Law & Technology (IPR and Cyber Laws)" scheduled from 10.04.2015 to 12.04.2015 at NJA, Bhopal	<p>1. Sri Ragvendra Prasad (Pandey), Additional District & Sessions Judge, Sitapur</p> <p>2. Sri Narendra Deo Mishra, Additional District & Sessions Judge, Fatehpur</p>

9.	P-922, National Conference of Judges of District Judiciary on MACT Cases scheduled from 17.04.2015 to 19.04.2015 at NJA, Bhopal	1. Sri Mukesh Kumar Singhal, Additional District & Sessions Judge (Fast Track Court), Jalaun at Orai 2. Sri Pawan Kumar Tiwari, Additional District & Sessions Judge, Fatehpur
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Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 109 (i)/JR(S)/2015 dated: February 16, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow
2. The District & Sessions Judges, Banda, Budaun, Bulandshahar, Bijnor, Etawah, Fatehpur, Gorakhpur, Jhansi, Jalaun at Orai, Jyotiba Phule Nagar, Kannauj, Lakhimpur Kheri, Lucknow, Mirzapur, Saharanpur, Sitapur and Varanasi with the request to kindly inform the officer concerned accordingly.
3. Sri Humayun Rasheed Khan, Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow with the request to kindly participate in the said training programme under intimation to the Court.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)